

	Operational creditors (Government Dues) in case of Manomay Ventures Private Limited														12-10-2025
Project	Sr. No.	Name of the Creditor	Details of claim received		Details of claim admitted					Amount of Contingent Claims	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification		
			Date of receipt	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?					% of voting share in CoC	
B-01-G	1	Income Tax Officer TDS 2(1)(3) - TDS Claims	19-02-2025	1,58,82,024.00	1,58,82,024.00	Operational Creditors	-	-	No	0%	-	-	-	-	
B-02-G	2	Dy. Commissioner of Income Tax Dept. Central Circle - (3), Mumbai	01-02-2025	11,41,85,339.00	9,61,92,700.00	Operational Creditors	-	-	No	0%	-	-	-	1,79,92,639.00	
B-03-G	3	Employees Provident Fund Organisation (Through Assistant Provident Fund Commissioner)	03-06-2025	14,80,287.00	1,39,290.00	Operational Creditors	-	-	No	0%	-	-	-	13,40,997.00	
B-04-G	4	Employees State Insurance Cooperation, Regional Office, Mumbai	16-01-2025	1,354.00	-	Operational Creditors	-	-	No	0%	-	-	-	1,354.00	
B-17-G	5	GST	26-12-2024	1,11,91,938.00	-	Operational Creditors	-	-	No	0%	85,12,404.00	-	26,79,534.00	-	
B-19-G	6	Brihanmumbai Municipal Corporation (Asst. Assesor & Collector (K/ward))	19-07-2025	1,66,85,49,418.00	-	Operational Creditors	-	-	No	0%	-	-	-	1,66,85,49,418.00	
		TOTAL		1,81,12,90,360.00	11,22,14,014.00		-	-		0%	85,12,404.00	-	26,79,534.00	1,68,78,84,408.00	